

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Paritosa
Venkateswaran

Counsel for the
Petitioner

[Signature]

2. Mrs. Aparna

R. MURALI
for Mr. VENKATESH
Counsel for R2.

[Signature]

ORDER

Counsel for the Petitioner present. Counsel for R2 present.
No representation on behalf of R3 & R4. Counsel for the Petitioner
is directed to send a private notice to R3 & R4.

It has been submitted that the matter was referred to
Mediator, but in spite of the efforts made, the parties could not
settle the dispute. The Mediator has submitted the report, which
is placed on file. The matter is adjourned for final hearing. Put up
on **17.09.2018 at 10.30 A.M.**

[Signature]

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)